

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 257 of 2013

Dated : 11th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)
Versus

Central Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

ORDER

It is submitted that all the Respondents have been served and the affidavit of service has been filed. Nobody has entered appearance on behalf of the Respondents.

Post the matter on **16.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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